

(b) what is the amount of loan repaid up-to-date;

(c) whether any cases of bad investments have come to light where there is little hope of repayment; and

(d) the amount of loan that has been issued up-to-date to East Pakistan displaced persons through the Administration?

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari):**

(a) The information is given below:

Year	Amount disbursed (in lakhs) Rs.
1948 . . . . .	7.60
1949 . . . . .	101.47
1950 . . . . .	70.71
1951 . . . . .	117.15
1952 . . . . .	101.70
1953 . . . . .	149.77
1954 . . . . .	118.16
1955 . . . . .	38.64
1956 . . . . .	8.23

(upto 30th September, 1956)

TOTAL.....Rs. 713.43

(b) Rs. 78.74 lakhs (from West Pakistan displaced persons upto 31st August, 1956).

(c) There are cases where the Rehabilitation Finance Administration loans might ultimately turn out to be bad. The extent of such bad investments is not known at this stage as the Rehabilitation Finance Administration's remedies against the loanees and the guarantors have not yet been fully exhausted. However, a total provision of Rs. 88,88,500 for bad and doubtful debts has been made in the Rehabilitation Finance Administration's accounts upto the end of 1955 in consultation with the Comptroller and Auditor General of India.

(d) Rs. 319.16 lakhs upto 30th September, 1956.

### Dunlop Rubber Company

**94. Shri K. S. Rao:** Will the Minister of Heavy Industries be pleased to state:

(a) whether it is a fact that licence has been granted to Dunlop Rubber Co. Ltd., for setting up a new factory in Madras for the manufacture of tyres and tubes; and

(b) if so, the reasons for granting licence to this particular firm?

**The Minister of Heavy Industries (Shri M. M. Shah):** (a) Yes, Sir. The firm will manufacture automobile and cycle tyres.

(b) The licence has been granted in the usual course under the Industries (Development and Regulation) Act, 1951 on the recommendation of the Licensing Committee.

### Adampur Aerodrome

**95. Shri D. C. Sharma:** Will the Minister of Defence be pleased to state:

(a) the area of land acquired from agriculturists for the construction of an aerodrome at Adampur;

(b) the amount of compensation paid;

(c) the number of agriculturists who have so far been paid compensation;

(d) the number of agriculturists who have not been paid any compensation; and

(e) the reasons for the delay in payment of compensation to those agriculturists and the time by which the payment is likely to be made?

**The Minister of Defence Organisation (Shri Tyagi):** (a) No land has been acquired so far in Adampur for an aerodrome, but there is a proposal to acquire about 298 acres out of the area which is at present under requisition.

(b) to (e). Do not arise.

### Cultural Delegations

**96. Shri D. C. Sharma:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1020 on the 27th August, 1956 and state:

(a) the names of the places visited by the cultural delegations sent abroad by Government during 1955; and

(b) the duration of their stay in those countries?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) and (b). A statement is laid on the Table of the House. [See Appendix J, annexure No. 44].

### Nomadic Tribes in Hill Districts of Punjab

**97. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state the number of nomadic tribes in the Hill Districts of the Punjab State?

**The Minister in the Ministry of Home Affairs (Shri Datar):** At the 1951 Census, there was no detailed enumeration and tabulation of individual